

an>

Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, on behalf of my colleague Shri S.S. Palanimanickam I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Thirteenth Finance Commission, 2010-2015 (December, 2009) (Volume I –Report and Volume –II: Annexes) together with an Explanatory Memorandum showing action taken thereon, under article 281 of the Constitution.

(Placed in Library, See No. LT 1718/15/10)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, I beg to lay on the Table a copy of the Economic Survey 2009-2010 (Hindi and English versions).

(Placed in Library, See No. LT 1712/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): Madam, on behalf of my colleague Shri Vilasrao Deshmukh, I beg to lay on the Table a copy of the Public Enterprises Survey, 2008-2009 (Volumes I to III) (Hindi and English versions).

(Placed in Library, See No. LT 1713/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Madam, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act, 1969 for the period from 1st January, 2008 to 31st December, 2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1714/15/10)

(3) A copy of the Competition Commission of India (Number of Additional, Joint, Deputy or Assistant Director-General, other officers and employees, their manner of appointment, qualification, salary, allowances and other terms and conditions of service) second Amendment Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 934(E) in Gazette of India dated the 31st December, 2009 under sub-section (3) of Section 63 of the Competition Act, 2002.

(Placed in Library, See No. LT 1715/15/10)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad Education Foundation, New Delhi, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad Education Foundation, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad Education Foundation, New Delhi, for the year 2008-2009.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 1716/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Madam, I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 2008-2009, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1717/15/10)

